

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3503
ANSWERED ON:12.02.2014
COUNSELLORS IN SCHOOLS
Kumar Shri P.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the guidelines issued by the Central Board of Secondary Education make it mandatory for full time student counsellors in schools;
- (b) if so, the details thereof;
- (c) whether the schools are not complying with the mandatory provisions in this regard across the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a)&(b): Clause 53.5 of the Affiliation Bye-Laws of the Central Board Secondary Education (CBSE) stipulates that every Secondary and Senior Secondary School shall appoint a person on a full time basis to perform the duties of a Counsellor. The nomenclature of Counsellor has further been changed as Health Wellness Teacher with effect from 26.02.2013.

(c)&(d): No such complaints have been received in this regard.